

**GOVERNMENT OF INDIA  
TOURISM AND CULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:599  
ANSWERED ON:04.03.2002  
BACKLOG OF RESERVED VACANCIES .  
RAMDAS ATHAWALE

**Will the Minister of TOURISM AND CULTURE be pleased to state:**

- (a) whether `backlog/carried forward vacancies` reserved for SCs, STs and OBCs are required to be treated as a `separate and distinct group` as provided under Article 16(4) B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in an year ;
- (b) if so, the number of `backlog/carried forward vacancies` ascertained as per para 5 of the DOPT OMNo.36012/2/96-Estt. (Res) dated July 2, 1997 in respect of (1) SCs,(2) STs, and OBCs in Group A, B, C and D categories of services as on August 29,1997 in his Ministry when Special Recruitment Drives etc. meant for filling such vacancies were stopped;
- (c) the number of such carried forward vacancies filled during each of the last four years and those which remain unfilled; and
- (d) the fresh vacancies/posts accrued to reserved classes in all categories of posts during the last four years as per `post based rosters`?

**Answer**

MINISTER OF TOURISM & CULTURE ( SHRI JAGMOHAN)

- (a) to (d): The information is being collected and will be laid on the Table of the House.